

nology import" appearing in the Indian Express, New Delhi, dated October 12, 1991;

(b) whether the Haldia Petrochemicals Limited has paid much more amount than that of Gas Authority of India Limited to Technimont Himont Combine of Italy for the proposed import of technology for making poly-propylene;

(e) if so, the reasons thereof;

(d) whether the Government's approval was taken in this regard; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI CHINTA MOHAN): (a) Government has seen the News item in question.

(b) to (e). Haldia Petrochemicals Limited has filed a composite application (Foreign Collaboration & Capital Goods import) for Government's approval for its Polypropylene Project. Decision on such applications taken after duly considering the payment terms etc. allowed in other similar cases.

Construction of Cold Storage Warehouse in A.P.

2164. PROF. UMMAREDDY VENKATESWARLU: Will the PRIME MINISTER be pleased to state:

(a) whether there is any proposal to construct a cold storage warehouse in Guntur district of Andhra Pradesh to facilitate farmers to store cash crops in times of unfavourable market prices; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI UTTAMBHAI H. PATEL): (a) and (b). Two firms have been granted permission to establish cold storages in 1990 and 1991.

Implementation of IDSMT Scheme in Mandya District in Karnataka

2165. SHRIG. MADE GOWDA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the names of the small and medium towns taken up under Integrated Development of Small and Medium Towns Scheme in Mandya District in Karnataka;

(b) the amount sanctioned to each town during 1990-91; and

(c) the names of the towns proposed to be taken up under the above Scheme in Mandya District during 1991-92?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Nil.

(b) Does not arise.

(c) Final Selection of towns depends upon the annual budgetary allocations made by the Government of India for this purpose and on the receipt of prioritised list of towns and detailed project reports from the State Governments. Government of Karnataka have proposed that Mallavalli town in Mandya District be taken up under IDSMT programme in 1991-92.

Amendment to Emigration Clearance Rules

2166. SHRI A. CHARLES: Will the PRIME MINISTER be pleased to state: